

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2306
ANSWERED ON:24.07.2014
RELEASE OF FUNDS UNDER MGNREGS
Gaikwad Prof. Ravindra Vishwanath

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether various State Governments have demanded release of funds to make payment of wages to workers registered under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details of the funds likely to be released by the Government to the various States in the country and the reasons for the delay;
- (c) whether the various State Governments are finding it difficult to implement several projects under the MGNREGS due to delayed release of funds by the Union Government; and
- (d) if so, the remedial measures proposed to be taken by the Union Government thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (d) Due to financial limits imposed under the Vote on Account 2014-15 of the Central Government, the 1st tranche of Central share of Programme funds could not be released in full to States/UTs as per their entitlements under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the Financial Year (FY) 2014-15. State/UT-wise funds released during the FY 2014-15 is at Annexure. Once the full budget is made available to the Ministry, further funds would be released to the States/UTs on the basis of agreed to labour demand and utilization of available Programme funds.